NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 29.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
_	TP 283/16	Admission (non-filing of ROC report)	621A	Flowserve Microfinish Pumps Pvt. Ltd.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	The Application	art

CS BISWAJIT GHOSH

0900901974

The Applicant

स्रिशिव

<u>ORDER</u>

Counsel for petitioner is present. ROC reported not received from in the Registry. Registry is directed to address letter to ROC to send report. List it on 22/09/2017

MEMBER(J)

MEMBER(T)